

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 22267/2017

(Arising out of impugned final judgment and order dated 21-12-2012 in CRLA No. 580/2004 passed by the High Court Of Judicature At Allahabad)

DEVENDRA KUMAR ALIAS BABLOO

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No.86530/2019-CONDONATION OF DELAY IN FILING)

Date : 04-07-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE R. SUBHASH REDDY

For Petitioner(s)

Mrs. S. Usha Reddy, AOR (Amicus Curiae)

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

(RAJINDER KAUR)
BRANCH OFFICER

(SUKHBIR PAUL KAUR)
AR-CUM-PS